

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 35

MA 3328/2019 IA 1778/2020 IA 2445/2020 in C.P.(IB)1239/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.05.2024**

NAME OF THE PARTIES: **GUPTA GLOBAL RESOURCES PVT LTD**

Section 60(5), 44(2) & 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA 3328/2019 IA 1778/2020 in C.P.(IB)1239/MB/2017

- 1) Mr. Rohan Agarwal, Ld. Counsel for the Applicant, SREI and Mr. Shyam Kapadia, Ld. Counsel for the Liquidator of the Corporate Debtor are present.
- 2) Ld. Counsel for the Liquidator of the Corporate Debtor seeks some time to proceed further in the matter. Time is allowed. At request, stand over to 10.06.2024, for further consideration and hearing.

IA 2445/2020 in C.P.(IB)1239/MB/2017

- 1) Ld. Counsel for the Parties are present.
- 2) The present Interlocutory Application also seeks determination of current assets of the Corporate Debtor and the Counsel for the Liquidator submits

that the same can be dealt with after the decision in MA 3328/2019 & IA 1778/2020.

3) Accordingly, stand over to 10.06.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare